

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2436
ANSWERED ON:15.12.2004
ALLOCATION OF ADDITIONAL FUEL CESS
Saradgi Shri Iqbal Ahmed

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government of India has set up a group of Ministers to work out a formula for the allocation of the additional fuel cess of 0.50 paisa per litre each on petrol and diesel levied and collected since April 1, 2003 for road development in the country;
- (b) if so, whether setting up of this panel is necessary because of differences that arose between Road Transport and Highways, the Railway ministry and the States on the pattern of distributing the funds;
- (c) if so, whether the implementation of the recommendations of the panel needs amendment to existing Central Road Fund Act, 2000 which sets out the allocation pattern for the Rupee 1 per litre cess each on petrol and diesel collected since June 2, 1998 to March, 1, 1999; and
- (d) if so, the time by which the Government proposes to amend this Act?

Answer

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU)

- (a) Yes, Sir.
- (b) There are no differences between this Ministry, Railway Ministry and the States on the pattern of distributing the funds.
- (c) and (d) It is premature to say anything in the matter.